

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The resignation tendered by Ms. Ankita Jain D/o Sh. Manoj Kumar Jain, from the post of Personal Assistant (P.A) of this office, is hereby accepted at her own request and she stands relieved from her duties with immediate effect.



3.11.23

(NAROTTAM KAUSHAL)

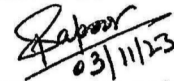
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):  
TIS HAZARI COURTS, DELHI

No. 85832-862/Estt.-I/PF/2023

Dated, Delhi the 03 NOV 2023

**Copy forwarded for information and necessary action to :**

1. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi/ East District, Karkardooma Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
2. The Accounts Officer, Accounts Branch, East District, Karkardooma Courts, Delhi, to disburse her salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J), Recruitment Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) – Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. Dealing Officials (East District, Karkardooma Courts, Delhi) – Leave Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Ms. Ankita Jain, Personal Assistant, posted in the Court of Sh. Satvir Singh Lamba, Ld. ASJ (SC-POCSO), East District, Karkardooma Courts, Delhi, to tender her Relieving Report accordingly.



(Simmi Kapoor)

Administrative Officer (Judicial) (Admn-I)  
Principal District & Sessions Judge's Office (HQs):  
Tis Hazari Courts, Delhi